

**F.No. J-11017/11/2015-Judicial**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**

\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 18<sup>th</sup> April, 2018

**ORDER**

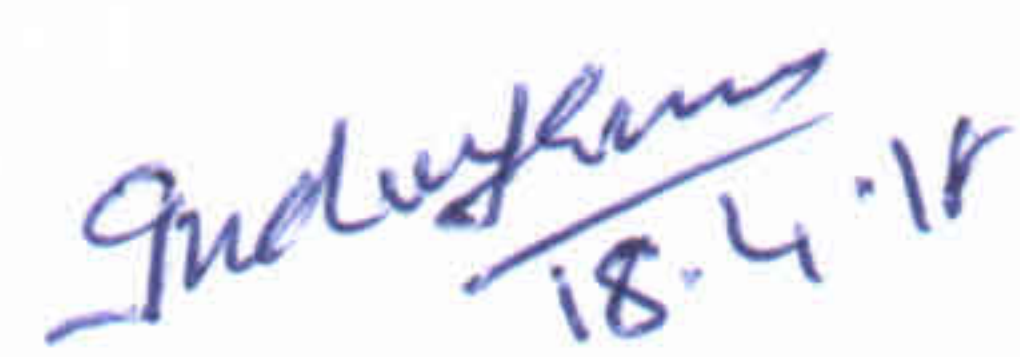
The President is pleased to engage **Ms. Leelawati Suman**, Advocate as Additional Central Government Standing Counsel for conducting Central Government litigation before the Central Administrative Tribunal (PB), New Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**Central Administrative Tribunal (PB), New Delhi**  
**Additional Central Government Standing Counsel**

Name of Advocate	Contact details	Enrollment number
Ms. Leelawati Suman	H. No. 2248, Sector-49, Sainik Colony, Faridabad, Haryana. Mob: 9811908599 Email: <a href="mailto:advocateleelasuman@gmail.com">advocateleelasuman@gmail.com</a>	D/1178/2012


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Inder Kumar)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASG, High Court of Delhi.
3. The Registrar, CAT (PB), New Delhi.
4. The Incharge, Litigation (High Court/CAT) Section, New Delhi.
5. Ms. Leelawati Suman, Addl. CGSC at the address as mentioned herein above.
6. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
Tel.011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)